

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 307 OF 2025**

**IN THE MATTER OF:**

**Tawseef Ahmad Wani** .....PETITIONER

**VERSUS**

**Union Territory of Jammu & Kashmir & Ors.** .....RESPONDENT

**MEMO OF PARTIES (As Per ORDER DATED 09.07.2025)**

**Tawseef Ahmad Wani** .....PETITIONER

**VERSUS**

- 1. CEO, Municipal Committee, Bijbehara Anantnag**  
Ward No.10, Municipal Committee Bijbehara,  
Municipality, Jammu And Kashmir 192124  
Email: [eomcbijbehara@gmail.com](mailto:eomcbijbehara@gmail.com) **Respondent No.1**
- 2. Deputy Commissioner, Anantnag**  
NH 1B, Mehman Mohalla, Anantnag,  
Jammu and Kashmir 192101  
Email: [dc-anantnagjk@gov.in](mailto:dc-anantnagjk@gov.in) **Respondent No.2**
- 3. Chairman, Jammu & Kashmir Pollution Control Committee, Kashmir**  
Parivesh Bhawan, Forest Complex Gladni, Narwal,  
Transportnagar, Jammu, Jammu and Kashmir 180004  
Email: chairman87jkspcb@gmail.com/  
[membersecretaryjkspcb@gmail.com](mailto:membersecretaryjkspcb@gmail.com) **Respondent No.3**
- 4. Regional office, MOEF & CC, Chandigarh**  
Bays No. 24-25, Sector 31 A, Dakshin Marg, Chandigarh – 160030  
Email: [ronz.chd-mef@nic.in](mailto:ronz.chd-mef@nic.in) **Respondent No.4**